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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.187/BB/2017	-	For filing addl. information as required by Registry	252(3)	Barman Facility Management Pvt. Ltd., Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) ASHOK KUMAR TRIPATHI
2) 9972824635/9535751234
PCS, → CP NO-14003

Barman
facility
management
Pvt Ltd

Ashok Kumar
Tripathi

ORDER

PCS for Petitioner is present. Await report from ROC-Karnataka, Bangalore. List it on 05/01/2018.


Member (T)


Member (J)